ITEM NO.11 COURT NO.2 SECTION PIL-W

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION(S)(CIVIL) NO(S). 55/2003

E.R. KUMAR & ANR.

PETITIONER(S)

**VERSUS** 

UNION OF INDIA & ORS.

RESPONDENT(S)

[ TOP OF THE BOARD ]

IA No. 156017/2023 - APPLICATION FOR PERMISSION

IA No. 295426/2024 - EXEMPTION FROM FILING O.T.

IA No. 10106/2025 - EXEMPTION FROM FILING O.T.

IA No. 295697/2024 - EXEMPTION FROM FILING O.T.

WITH

W.P.(C) No. 572/2003 (PIL-W)

(IA No. 45400/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 23228/2024 - CLARIFICATION/DIRECTION

W.P.(C) No. 413/2020 (PIL-W)

(IA No. 76436/2020 - AMENDMENT OF THE PETITION

IA No. 40224/2020 - EX-PARTE STAY

IA No. 40222/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON

W.P.(C) No. 353/2023 (PIL-W)

(FOR APPLICATION FOR PERMISSION ON IA 103543/2023)

Date: 12-02-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s):

Mr. E.R. Kumar (Petitioner-in-person)

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Ms. Cheryl D'Souza, Adv.

Mr. Kamlesh Kumar Gupta, Adv.

Ms. Renu, Adv.

Mr. Akash Raj, Adv.

Mr. Kabir Dixit, AOR

For Respondent(s):

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- Mrs. Ruchi Kohli, Sr. Adv.
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- Mrs. Sunita Sharma, Adv.
- Mr. Mayank Pandey, Adv.
- Mr. Rajan Kr. Chaurasia, Adv.
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- Mr. Chitvan Singhal, Adv.
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- Mr. Raman Yadav, Adv.
- Mr. R. Venkatramani, Attorney General for India
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- Ms. Oorjasvi Goswami, Adv.
- Mr. Chitvan Singhal, Adv.
- Mr. Raman Yadav, Adv.
- Mr. Satya Mitra, AOR
- Mr. Nishe Rajen Shonker, AOR
- Mrs. Anu K Joy, Adv.
- Mr. Alim Anvar, Adv.
- Mr. Santhosh K, Adv.
- Mr. P. V. Yogeswaran, AOR
- Mr. Gopal Prasad, AOR
- Ms. G. Indira, AOR
- Mr. Gopal Singh, AOR
- Mr. Ranjan Mukherjee, AOR
- Mr. M. Yogesh Kanna, AOR
- Mr. S.. Udaya Kumar Sagar, AOR
- Mr. Guntur Prabhakar, AOR
- Mr. Parijat Sinha, AOR

- Ms. K. Enatoli Sema, AOR
- Mr. Amit Kumar Singh, Adv.
- Ms. Chubalemla Chang, Adv.
- Mr. Prang Newmai, Adv.
- Ms. Hemantika Wahi, AOR
- Mr. Shibashish Misra, AOR
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- Mr. Vinay Garg, AOR
- Mr. Adarsh Upadhyay, AOR
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- Mr. Fateh Singh, Adv.
- Mr. A. S. Rishi, Adv.
- Mr. Aman Dev Sharma, Adv.
- Mr. Sameer Mehndiratta, Adv.

- Mr. Gyanesh Kumar Maheshwari, Adv.
- Mr. Arun Tewatiya, Adv.
- Mr. Gautam Sharma, Adv.
- Mr. Gyaneshwar Kumar Maheshwari, Adv.
- Mr. Shiv Mangal Sharma, A.A.G.
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- Mr. Rajeev Kumar Dubey, Adv.
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- Mr. Azmat Hayat Amanullah, AOR
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- Mr. Shantanu Sagar, AOR
- Mr. Anil Kumar, Adv.
- Mrs. Divya Mishra, Adv.
- Mr. Manoneet Dwivedi, Adv.
- Mr. Prakash Kumarmangalam, Adv.
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- Mr. Ashish K Singh, Adv.
- Mr. Jatinder Kumar Sethi, D.A.G.
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- Mr. Piyush Hans, Adv.
- Mr. Advitiya Awasthi, Adv.
- Mr. V. N. Raghupathy, AOR
- Ms. Mythili S, Adv.
- Ms. Ankita Sharma, AOR
- Mr. Arjun D Singh, Adv.
- Mr. Kanu Agrawal, Adv.
- Mr. Varun Chugh, Adv.
- Mr. Bhuvan Kapoor, Adv.
- Ms. Indira Bhakar, Adv.
- Ms. Mrinal Elkar Mazumdar, Adv.
- Mr. Harish Pandey, Adv.

- Mr. Shashwat Parihar, Adv.
- Mr. Rajesh Singh Chauhan, Adv.
- Mr. Piyush Beriwal, Adv.
- Mr. Mukul Singh, Adv.
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- Mr. Krishna Kant Dubey, Adv.
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- Dr. Ravindra Chingale, Adv.
- Mr. Siddharth Dharmadhikari, Adv.
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- Mr. Amrish Kumar, AOR
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- Ms. Rajkumari Divyasana, Adv.
- Mr. Debanjan Mandal, Adv.
- Mr. Kunal Mimani, Adv.
- Mr. Abhinav Rana, Adv.

## UPON hearing the counsel the Court made the following O R D E R

- 1. Shri E.R. Kumar, who by profession is an advocate, appears in person in W.P.(C) No. 55/2003, has handed over in Court a chart which shows state-wise position with regard to number of homeless people, number of shelters available, number of homeless people that can be accommodated in the said shelters available and actual number of homeless persons in each State. The said chart is marked as "X" and is taken on record.
- 2. Shri Kumar contends that the figure in the last column i.e. the actual number of homeless people in a particular State has been found out on the basis of authentic data of the Union of India. The column shows that the figures are as per the data provided by the Ministry of Home Affairs, India.
- 3. We find that it will be therefore appropriate that learned Attorney General for India finds out from the concerned Ministry (Ministry of Home Affairs or Ministry of Urban Development or any other Ministry) as to whether the said figures depict a correct position and as to whether the said figures are as per the actual data of the Union of India.
- 4. Learned Attorney General for India further states that the Union of India is in the process of finalizing Urban Poverty Alleviation Mission Scheme (hereinafer, 'said Scheme'), which will address all the issues regarding poverty alleviation including the provision of shelter for the urban homeless.
- 5. We, therefore, also request the learned Attorney General to verify from the Union of India as to within how much time the said scheme would be made applicable and also place on record the various aspects that would be covered by the said scheme.
- 6. In the meantime, the learned Attorney General is also requested to take instructions as to whether, till the implementation of the said scheme, the Union of India would continue the National Urban Livelihood Mission.
- 7. We would further request the Attorney General to impress upon the Union of India to get the relevant information from all the

States so that this Court can consider the issue on pan India basis.

8. List after six weeks.

(NARENDRA PRASAD) DEPUTY REGISTRAR (ANJU KAPOOR)
COURT MASTER

Encl: Annexure 'X'

# IN THE SUPREME COURT OF INDIA CIVIL ORIGINAL JURISDICTION WRIT PETITION(CIVIL) NO.55 of 2003

### IN THE MATTER OF:

E.R. Kumar & Anr. ...Petitioners

versus

Union of India & Ors. ...Respondents

## CHART PREPARED BY THE PETITIONER BASED ON THE AFFIDAVITS FILED BY THE STATES IN COMPLIANCE WITH THE ORDER DATED 04.12.2024

Sr.No	Name of State Filing the	No. of	No. of shelters available	No. of Homeless	No. of Homeless People
	Affidavit	Homeless	in the State as mentioned	People that can be	in
		People in the	in the Affidavit	accommodated in the	a State as per the data
		State as per the		Shelters available in a	provided by the Ministry
		Affidavit		particular State	of Home Affairs, India. <sup>1</sup>
1.	Andhra Pradesh	11,173	$95^{2}$	4900	1,45,211
2.	Assam	899	6	180	12,919
3.	Bihar	3927	127	5586	45,584

<sup>1</sup> https://indiainfacts.in/homeless-people-in-india-data/

<sup>2 3</sup> Shelters are only for women and 92 Shelters are General Shelters.

Sr.No	Name of State Filing the	No. of	No. of shelters available	No. of Homeless	No. of Homeless People
	Affidavit	Homeless	in the State as mentioned	People that can be	in
		People in the	in the Affidavit	accommodated in the	a State as per the data
		State as per the		Shelters available in a	provided by the Ministry
		Affidavit		particular State	of Home Affairs, India. <sup>3</sup>
4.	Union Territory of Chandigarh.	2064	1 <sup>4</sup> +10 <sup>5</sup>	105 <sup>6</sup> +450 <sup>7</sup>	4139
5.	Chhattisgarh		47	1633	24,214
6.	Delhi			17434	47,076
7.	Goa	173	38	8 women + 22 men <sup>9</sup>	3,051
8.	Gujarat	35,292	8610	12,794 <sup>11</sup>	1,44,306
9.	Haryana	Not Provided		Not Provided	51,871
Sr.No	Name of State Filing the	No. of	No. of shelters available	No. of Homeless	No. of Homeless People

<sup>3</sup> https://indiainfacts.in/homeless-people-in-india-data/

<sup>4 1</sup> Shelter namely Raen Basera, run by Red Cross Society, UT, Chandigarh.

<sup>5 10</sup> Temporary Shelters in Chandigarh.

<sup>6</sup> Raen Basera shelter has 105 beds.

<sup>7 10</sup> Temporary shelters have capacity of 450 people.

<sup>8 2</sup> Shelters for the Urban Homeless in Verna and Mapusa are functional. One Institution in Margao for housing male urban homeless persons is under repairs since October 2024.

<sup>9</sup> Shelter home at Mapusa has capacity to accommodate 20 women and shelter home at Verna has capacity to accommodate 40 men.

<sup>10</sup> There are 86 functional shelters.

<sup>11</sup> The 86 functional shelters have a capacity 12,794.

	Affidavit	Homeless	in the State as mentioned	People that can be	in
		People in the	in the Affidavit	accommodated in the	a State as per the data
		State as per the		Shelters available in a	provided by the Ministry
		Affidavit		particular State	of Home Affairs, India. <sup>12</sup>
10.	Himachal Pradesh	316713	40	844	4,098
11.	Jammu and Kashmir		100	35	
12.	Jharkhand	3043		1575	23,391
13.	Karnataka	7,372	108	4013 <sup>14</sup>	76,735
14.	Kerala	3196	$31^{15} + 9^{16}$	2200	11,853
15.	Madhya Pradesh	3249	$120^{17}$	4095 <sup>18</sup>	1,46,435
16.	Maharashtra				210,908
17.	Manipur	Not provided	$1^{19}$	20	3,212
Sr.No	Name of State Filing the	No. of	No. of shelters available	No. of Homeless	No. of Homeless People
	Affidavit	Homeless	in the State as mentioned	People that can be	in
		People in the	in the Affidavit	accommodated in the	a State as per the data

12 https://indiainfacts.in/homeless-people-in-india-data/

<sup>13 3167</sup> is the figure for the Financial year 2024-25.

<sup>14 108</sup> shelters have capacity to accommodate 4013 persons.

<sup>15</sup> There are 31 functional shelters.

<sup>16</sup> There are 9 shelters under construction.

<sup>17 120</sup> shelter homes in 62 cities have a capacity of 4095 beds.

<sup>18 4095</sup> beds are available in the shelter homes, 2412 are male beds and 1683 are female beds.

<sup>19</sup> The Facility can accommodate 50 persons, there are 20 persons staying in the facility at present.

		State as per the		Shelters available in a	provided by the Ministry
		Affidavit		particular State	of Home Affairs, India. <sup>20</sup>
10	No.	E2E2	07	F2F2	
18.	Mizoram	5253	97	5253	
19.	Nagaland	344	4 <sup>21</sup>	125	876
20.	Odisha	13,651	46	2196 <sup>22</sup>	34,061
21.	Sikkim	64			277
22.	Puducherry				1,590
23.	Punjab	6252	167	4369	46,714
24.	Tamil Nadu	1439	253	12,157 <sup>23</sup>	50,929
25.	Telangana	4547	37	1979	
Sr.No	Name of State Filing the	No. of	No. of shelters available	No. of Homeless	No. of Homeless People
	Affidavit	Homeless	in the State as mentioned	People that can be	in
		People in the	in the Affidavit	accommodated in the	a State as per the data
		State as per the		Shelters available in a	provided by the Ministry
		Affidavit		particular State	of Home Affairs, India. <sup>24</sup>

<sup>20</sup> https://indiainfacts.in/homeless-people-in-india-data/

<sup>21 2</sup> Shelter Holmes are under construction.

<sup>22 2196</sup> persons can be accommodated in 46 functional SUH.

<sup>23</sup> It is pertinent to mention that in the report, the State of Tamil Nadu has mentioned that total capacity of the shelters is 12,157. But, the State has mentioned that only 368 people have been accommodated in the existing shelters and remaining 1,071 require new shelters for accommodation, which is contrary to the total capacity for accommodating the homeless mentioned above.

<sup>24</sup> https://indiainfacts.in/homeless-people-in-india-data/

26.	Tripura	328	9+1 <sup>25</sup> +2 <sup>26</sup>	450 <sup>27</sup>	3,225
27.	Uttarakhand				11,824
28.	Uttar Pradesh	28,403	146 +	23,589	3,29,125
			$9^{28} + 206^{29} + 699^{30} + 6^{31}$		
29.	West Bengal	10,565	72	5585 <sup>32</sup>	1,34,040

**Filed by- Mr. E.R. Kumar**(Petitioner-In-Person)

Place: New Delhi Dated: 12.02.2025

25 There are 9 functional shelters in Tripura and 1 which is ready to function.

<sup>26 2</sup> shelters are under construction.

<sup>27</sup> Total capacity for accommodation is 450 persons

<sup>28</sup> There are 146 operative shelter homes and 9 shelter homes which are under construction in UP.

<sup>29 206</sup> permanent shelter homes are being operated by local bodies in UP.

<sup>30 699</sup> temporary shelter homes are operated by local bodies in UP.

<sup>31 6</sup> shelter homes are operated by private organizations/NGOs.

<sup>32</sup> Total Capacity created till date is 5585 persons